

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU**

(Through Virtual Mode)

Bail App No. 70/2020  
CrIM No. 400/2020

Surjeet Singh

...Applicant

Through :- Ms. Parkhi Parihar, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through :- Mr. Ayjaz Lone, Dy. A.G

**Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE**

**ORDER**

Mr. Ayjaz Lone, learned Dy. A.G has submitted that he has filed objections to the application.

Learned counsel for the applicant seeks time to file an application in the bail application.

Prayer is granted.

List on 02.07.2020.

**(PUNEET GUPTA)  
JUDGE**

Jammu  
16.06.2020  
Tarun